

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 106**

**CP (IB) No. 203/Chd/Pb/2023**

**IN THE MATTER OF**  
**Punjab National Bank**

...

**Petitioner**

**Versus**

**Kapil Goyal**

...

**Respondent**

**Under Section: 95(1), IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 13.06.2024.

Sd/-  
**Court Officer**